

## The High Court of Kerala

Kochi - 682 031  
Dated-23.9.2017Proceedings

High Court establishment- filling up of vacancies in the categories of Section Officer (H.G)/ Court Officer (H.G) and Section Officer/Court Officer, High Court on temporary basis-orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by  
Sri.B.Pradeep, Assistant Section Officer, High Court.  
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred  
by Sri.Ramesh K.R., Assistant Section Officer, High Court.  
3. Rule 21 of the Kerala High Court Service Rules,2007.  
4. High Court proceedings No.A5-807/2016 dated 22.9.2017.

Order No.A5-61894/2015

Smt. Mary Bindu Fernandez, Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 now functioning as Munisff, Muvattupuzha is notionally promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 22.9.2017 F.N. vice Sri.Benny Joseph, Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. Smt. Mary Bindu Fernandez is allowed to continue as Munisff-Magistrate in Kerala Judicial Service.

Smt. Sindhu V., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G.)/ Court Officer (H.G.), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 22.9.2017 F.N. vice Smt. Mary Bindu Fernandez allowed to continue as Munisff Magistrate as above. As there is no change of duty involved, Smt. Sindhu V. need not take charge in the newly promoted post / hand over charge of the post.

Smt. Sunitha S., Section Officer/ Court Officer, High Court in the scale of pay Rs.36600-79200 is promoted as Section Officer (H.G)/ Court Officer (H.G), High Court in the scale of pay of Rs.40500-85000 on temporary basis w.e.f. 22.9.2017 F.N. vice Smt.Veenadevi M.S., Section Officer (H.G)/ Court Officer (H.G), High Court appointed by transfer as Filing Scrutiny Officer on temporary basis as per the High Court proceedings read (4) above. As there is no change of duty involved, Smt. Sunitha S. need not take charge in the newly promoted post / hand over charge of the post.

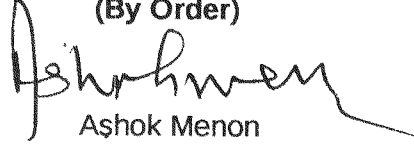
In the matter of promotion to the category of Section Officer/Court Officer, the Honourable the Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

(p.t.o.)

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

Sri.Manoj Kumar M.B., Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 now on deputation as Accounts Officer in the Central Administrative Tribunal, Ernakulam is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Sindhu V., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as above. Sri.Manoj Kumar M.B. will take charge as Section Officer/ Court Officer from Smt.Rajani K.S., Section Officer(H.G)/ Court Officer(H.G), High Court, on repatriation.

Smt.Hemlata Pillai, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Sunitha S., Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis as above. Smt.Hemlata Pillai will take charge as Section Officer/ Court Officer from Sri.Biswajith B., Section Officer / Court Officer, High Court, forthwith.

(By Order)  
  
Ashok Menon  
Registrar General

To

- The persons concerned.
- The Accountant General (A& E), Kerala, Thiruvananthapuram (5 copies)
- The Registrar, Central Administrative Tribunal, Ernakulam (with C/L)
- The District Judge, Ernakulam.
- The Munsiff, Muvattupuzha (through the District Judge, Ernakulam )
- The Sub Treasury Officer, Ernakulam.
- The Joint Registrars, High Court
- The Deputy Registrars concerned, High Court
- The Assistant Registrars concerned, High Court.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars, High Court
- The Confidential Assistant to the Additional Registrar (General Administration), High Court
- The Finance Wing, High Court.
- The G(Accounts-I, II & III) Sections, High Court
- The I.T.Section, High Court (**For publishing in the High Court Website**)
- The A1,A2, A3, and A4 Seats, High Court
- The Administrative Records Section, High Court
- The File/Stock File.